




NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/53/2017  
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD  
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	VIMATHISHA	P.C.S for R-9	
2	Sateesh Parasram Sr. Advocate For K. M. M. M. M.	Counsel for R6, 7, 8	
3	R. Murali (Sr. Adv.)	Counsel for Petitioners	
4	Rajkumar Jhabakh		

ORDER

Counsel for petitioner present. Counsels representing R1 to R5, R6 to R8, PCS representing R9 are present. Put up alongwith the IA on 24.07.2018.

-SD-

(S VIJAYARAGHAVAN)  
Member (Technical)

-SD-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)